

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 83 OF 2017

Dated: 20th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

U.P. Ceramics and Potteries Ltd.

...Appellant(s)

Vs.

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanyat Lodha

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

ORDER

At the request of learned counsel for Respondent Nos. 2 to 4, the matter is adjourned to **01.02.2019.**

**(S. D. Dubey)
Technical Member**

Kt/pk

**(Justice Manjula Chellur)
Chairperson**